

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

O.A.No. 1457/93

Date of decision 20.7.93

Dr. D.P.Mittal Applicant

v/s

U.O.I. & Others. Respondents

FOR THE APPLICANT Sh.P.Sahai, counsel

FOR THE RESPONDENTS NONE

CORAM

Hon'ble Member Sh. B.S.Hegde, Member(J)

(ORAL/JUDGEMENT)

(delivered by Sh.B.S.Hegde, Member(J)

During the course of hearing and after considering the records, the learned counsel for the applicant concedes to withdraw the petition and make a representation to the Competent Authority to cancel his transfer order. Accordingly, OA is dismissed as withdrawn.

Bn
(B.S.HEGDE)
MEMBER(J)